

ITEM NO.5

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1270/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PAWAN KUMAR

Respondent(s)

IA No. 86473/2017 - EXEMPTION FROM FILING O.T.)

Date : 09-01-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR
Mr Adarsh Upadhyay, AOR
Ms Pallavi Kumari, Adv.

For Respondent(s)

Mr. Mohit Kumar Gupta, Adv.
Ms. Surabhi Sanchita, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court but in vernacular language but not received from the Trial Court. Reminder be issued for the Trial Court records and the translated original records of the High Court.

List again on 14.2.2023.

H. SHASHIDHARA SHETTY
Registrar